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Title: Delayed payments under Mahatma Gandhi National Rural Employment Guarantee Scheme.

SHRI ADHIR CHOWDHURY : Sir, I would like to draw the attention of the House, especially to the Department in-charge of making payments under the Ministry of Rural Development in regard to the scheme, MNREGA which is recognized as a flagship programme of the UPA Government.

In the State of West Bengal for the last few months, the labourers who have done their jobs under this scheme have been denied the payment on the pretext that the State Government of West Bengal has failed to comply with the Management Information System (MIS) as has been introduced by the concerned Ministry in order to bring about transparency and integrity in this programme. But the fact is that the same legislation has prescribed that the labourers, who have done their jobs under this flagship programme, MNREGA, have to be paid their wages within the stipulated time of 14 days. But, Sir, no payment has been made to those poor labourers who have done their jobs under this scheme for the last few months.

MR. DEPUTY-SPEAKER: Please conclude.

SHRI ADHIR CHOWDHURY: Most of the Panchayati institutions in West Bengal are not equipped enough to comply with the prescribed norms of Management Information System (MIS).

What I am saying is that those labourers who have committed no fault by doing their jobs are being denied their wage that needs to be paid to those poor and vulnerable people of the State of West Bengal. Already monsoon has set in and Ramzan is going to be observed throughout the country. Murshidabad district in the State of West Bengal is recognised as a Muslim populated district in the country. So, I request the Ministry concerned to take immediate steps to address this problem. It is a serious matter.

Those poor people are being denied their payment under MGNREGA scheme. Only one server has been deployed by the Central Government to scrutinise MGNREGA works for all the States. The problem is that Panchayat Raj institutions load their data off line. But it will take 20-30 days to two months to come online. But, on this pretext the Central Government should not delay the payment of those poor and vulnerable people in the State of West Bengal. I do not know whether other States are also facing the same problem.